

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:6447

ANSWERED ON:07.05.2013

FOOD PROCESSING POLICY

Jakhar Shri Badri Ram ;Rawat Shri Ashok Kumar

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the fishery resources and products and related industries are also included under the food processing policy/programmes of the Government;

(b) if so, the details thereof; and

(c) the steps taken so far and the funds/assistance provided to the food processing units in the fishing sector during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b) As per Allocation of Business Rules, the following related to fishery sector is under the domain of this Ministry:-

(i) Processing of fish (including canning and freezing).

(ii) Establishment and servicing of development council for fish processing industries.

(iii) Technical assistance and advice to fish processing industries.

(c) Ministry of Food processing Industries (MFPI) had implemented 11th Plan Central Sector Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries, which was aimed at creation of new processing capacity and up-gradation of existing processing capabilities including fishery, milk, fruits & vegetables, meat, poultry, wine, consumer items, oil seeds, rice milling, flour milling, pulse etc. The Scheme extended financial assistance in the form of grants -in-aid including fish processing units @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas or @33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas.

The Technology Upgradation/Modernization/ Establishment scheme of the Ministry has been subsumed in the newly launched Centrally Sponsored Scheme i.e. National Mission on Food Processing (NMFP) during 12th Plan (2012-13). Under the Mission all States/UT Governments are empowered to implement the above scheme.

Besides, the Department of Animal Husbandry, Dairying and Fisheries provides financial assistance in the country to promote and protect the growth of the fisheries in the form of grant and subsidies through different schemes. The Department through National Fishery Development Board (NFDB) administers two Centrally Sponsored Schemes: (a) Development of Inland Fisheries and Aquaculture, and (b) Development of Marine Fisheries, Infrastructures and Post harvest Operations. These schemes primarily aim at increasing production, improving Infrastructure and augmenting marketing.

The Marine Products Export Development Authority (MPEDA), Ministry of Commerce and Industry is providing financial assistance to the export oriented units in the fishery sector under the different schemes / programmes.

Ministry of Food Processing Industries under the scheme for Technology Upgradation/Modernization/ Establishment of Food Processing Industries provides financial assistance to the fish processing units in the country. Financial assistance provided during the last three years of 11th Plan and 1st year of 12th Plan (2012-13) towards committed liabilities of 11th Plan, State-wise is Annexed.